

No. 31-08/2011-GA  
Telecom Regulatory Authority of India  
General Administration Section  
Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg  
Near Zakir Hussain College, New Delhi - 110 002

Dated the 3<sup>rd</sup> January, 2013

**TENDER ENQUIRY**

To

-----  
-----  
-----

Subject: Quotation for purchase of 33 Nos. of 12 Volts 100AH SMF VRLA Batteries make Quanta-Amaron, Exide, Panasonic, APC, HBL with two years warranty.

Sealed quotations are invited for purchase of 33 Nos. 12 Volts 100AH SMF VRLA Batteries for Quanta-Amaron, Exide, Panasonic, APC, HBL make with two years warranty on the terms and conditions mentioned below.

2. In case you are interested to supply the above items, you are requested to submit your rates for the item to the undersigned by name in sealed cover. The sealed quotations addressed to the Sr. Research Officer (GA), TRAI, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg (Old Minto Road), New Delhi - 110 002, and clearly marked **'Purchase of 12Volts 100AH SMF VRLA Batteries'** should reach this office by 3:00 PM on 16.01.2013. The quotation will be opened by the Tender Evaluation Committee (TEC) on the same day at 3:30 PM in Room No. 204, Mahanagar Doorsanchar Bhawan, in the presence of the tenderers who wish to be present.

**Terms and Conditions**

1. Quotation received after due date and time, those received without sealed cover and rates not quoted in the proforma given in **Annexure**, will not be accepted.
2. The rate quoted by the firm will be valid for 60 days from 16.01.2013.
3. No request for change in rates quoted/accepted will be entertained for any reason.
5. Canvassing in any case or form is strictly prohibited and rate quotation of tenderer who resorts to canvassing will be summarily rejected. The bids submitted by the firms would be evaluated on the basis of rates quoted in the scheduled of rate.
6. Rates should be quoted without erases and overwriting. Any correction in rates is required to be signed by the tenderer otherwise the tender may be summarily rejected.
7. The competent authority in this department reserves the right to reject any or all the rate quotations without assigning any reason thereof. TRAI is not bound to accept the lowest tender.
8. Purchase order will be issued to the firm recommended by the TEC and approved by the Competent Authority in TRAI.
9. Item may be delivered within two weeks from placing of purchase order.
10. The relevant bills alongwith supporting documents shall be submitted to GA Section, TRAI for payment. Payment will be made within 10 working days and no advance payment will be made in any case.



(S. N. Tiwary)  
Sr. Research Officer(GA)



Annexure

**Supply of 12 volt 100AH SMF VRLA Batteries**

Sl.No.	Battery make	Unit price	Unit price X 33	VAT	Total
1	<b>Amaron-Quanta</b>				
2	<b>Exide</b>				
3	<b>Panasonic</b>				
4	<b>APC</b>				
5	<b>HBL</b>				

**Signature of the tenderer**

